

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3366  
ANSWERED ON:23.08.2011  
NEXUS BETWEEN NAXALS AND MINING MAFIA  
Chitthan Shri N.S.V.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the naxal problem is gradually rising in various parts of the country;
- (b) if so, the details of naxalite attacks reported during each of the last three years and the current year;
- (c) whether there is a nexus between the naxals and the mining mafia in various States;
- (d) if so, the details thereof;
- (e) whether the Government has taken any steps to address this issue; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & (b): In the current year, the quantum of violence has declined to 1128 incidents of naxal violence as compared to 1429 incidents during the corresponding period of the previous year. The incidents of naxal violence during the last three years are as under;

2008 - 1591 incidents

2009 - 2258 incidents

2010 - 2212 incidents

(c) to (f): Instances of extortion of 'levy' from illegal mining mafia groups, contractors and transporters by the CPI (Maoist) have come to notice. 'Police' and 'Public Order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the concerned State Governments, who deal with the various issues related to Left Wing Extremism. The Government of India issues advisories to the State Governments from time to time, on relevant issues. On the recommendations of Second Administrative Reforms Commission, the Ministry of Mines has advised the State Governments to establish special anti-extortion and anti-money laundering cells to prevent nexus between illegal mining/forest mafia, transporters and extremists.